

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/3461/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 1st October, 2020.

Sub:- **Station leave.**

Ref:- Your letter No. DJG /3101 Dated at Goalpara the 30th September, 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission with your official vehicle, at your own cost, w.e.f. the morning of 02.10.2020 till the evening of 02.10.2020, has been granted. The senior most Judicial officer at the station shall remain in charge of the Court and office of the District & Sessions Judge, Goalpara in your absence.

Yours faithfully,

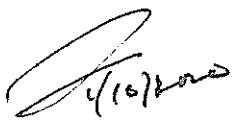
sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ 3462 IA, dated 1.10.2020

Copy to:

✓ 1 The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
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